

**CMP Number 221 OF 2020**

**Writ Stamp Reporting**

**PHUL KUMARI SEN alias MONI SEN**

**Vs.**

**MUNMUN SEN & Others**

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**SJ**

**CFS:**

**Caveat Clr**

**Petition Rs. 20/-**

**Affidavit Rs. 5/- + Rs. 15/-**

**Vakalatnama Rs.15/- + 15/-**

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**Defects:**

- 1. CFS worth Rs 230 is payable**
- 2. Annexure number 1 to 11 may be certified to be true**
- 3. synopsis of the petition along with list of dates and events may be given**
- 4. PO & PS of respondent number 10 to 13, 17, 19 may be mentioned**
- 5. Jurisdiction clause as written in index and cause title page may be corrected**
- 6. fresh or type copy of page number 182 may be given**
- 7. second copy of the petition has not been filed**
- 8. Annexure number of the document under challenge may be written in Para 1 and prayer portion**

**Sameer**

**18.06.2020**